

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 329
CP-435/ND/2017

IN THE MATTER OF:

M/s. Alcobex Metals Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 270-271

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : AR. Devi Singh Chouhan, AR. Yadav Kumar.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)
ORDER**

Learned Counsel appears for the Applicant. Vide order dated 12.02.2024, the Applicant was directed to serve notice on RoC and Directors of the Company and file proof and affidavit of service. The proof and affidavit of service are not on record. The Applicant is directed to bring the proof and affidavit of service on record within one week. The RoC and Directors of the Company are directed to file reply affidavit within ten days from today.

List the matter on **15.07.2024.**

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**